

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021 (AS ON 31.12.2021)

1. Name of Officer (in full) Ratna Shrivastava
2. Service to which the officer belongs Government (FSSAI)
3. Present post held (with date) AD (Tech) Since 12/1/2020
4. Present Pay 56100 (Level-10)
5. Date of Appointment 12/1/2020
6. Date of Birth 06/05/1989

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
village paranda Tehsil & Distt. Ghaziabad	flat No 003, Kadam-B shalimar city	35 lakh (approx) Purchased in 2017	40 lakh (approx)	self & spouse	Purchased from M.R. Pravin Realtech Pvt. Ltd.	Nil	Home loan from SBI, Kankardoma Delhi Branch

Signature Ratna
 Name Ratna Shrivastava
 Designation Assistant Director (Tech.)
 Date 13/01/2022

Note

- 1) * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- 2) ** Includes short term leases also.
- 3) The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.
- 4) All columns should be filled duly typed neatly.
- 5) To be submitted in triplicate.